

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 44 of 2012

Dated : 4th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani for R.2

ORDER

The learned counsel for the parties have finished their arguments. They are directed to file their respective comprehensive Written Submissions on the issues raised in this Appeal on or before 24.01.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on

24.01.2013.

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson